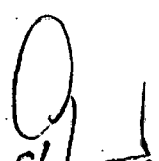


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

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QA/TAT/MP. No. M.A. 166/96 199

Sugen Chad Versus u.o.g

Date of Order	Orders
23.4.96	Mr. B.S. Mathia - Counsel for applicant Union of Jachia & Ans. in O.A. No. 408/94 Mr. S.K. Jain - Counsel for applicant in the O.A. Heard. The Govt. is has are are given 2 months from from from time to implement the judgement in O.A. No. 408/94 decided on 8.9.95. The M.A. stands disposed of.  (O.P. Sharma) Member (A)  (Gopal Krishna) Vice Chairman

Recd copy of order
7/5/96